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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 76/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 362/2017 With CA 262/2016 (Old)**

Coram:

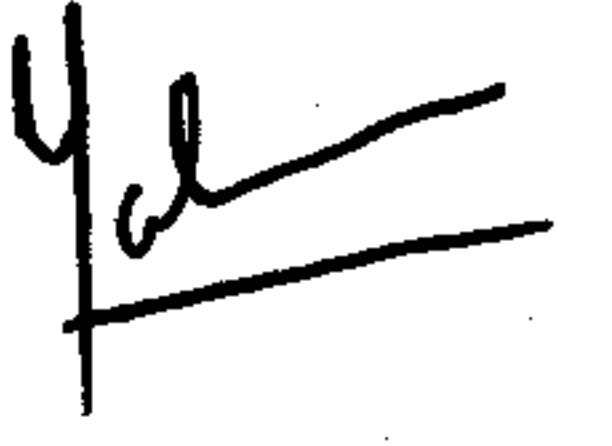
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

Name of the Company: AR Printing & Packaging (India) Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	MR. NAVIN PAHWA THAKKAR AND PAHWA ADVOCATES	ADVOCATE		
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2.

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Proof of service of notice to shareholders and creditors filed.

Proof of publication filed.

Proof of notice to statutory authorities filed.

RD and Ol filed their representation before Hon'ble High Court of Gujarat.

No separate representation filed before this Tribunal.

Reply already filed by the petitioner before the Hon'ble High Court of Gujarat.

Letter from competition commission of India received.

Heard arguments of learned Counsel for Petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of August, 2017.